

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 110  
CP(IB) 189 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Saroj Ramesh Bhagat Proprietor Raaas Impex  
V/s  
Surshti Exports Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 06.07.2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Mr. Santosh Goenka, Adv.  
For the IRP/RP :  
For the Respondent : Mr. Dhruv Chauhan

**ORDER**

Parties are directed to upload the pleadings and submissions on E-filing portal within 7 days.

List the matter for further consideration on 17.08.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)